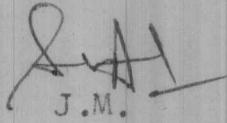


10-3-99

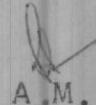
O.A. 591/93

Hon'ble Mr. S.Dayal, A.M.  
Hon'ble Mr. S.K.Agrawal, J.M.

None for the applicant even after the case was passed over once. None appeared for the applicant on 4-1-99 and 8-2-99 earlier when the case was taken up by the Bench. None is present today. The orders passed by the Bench on 8-12-94 have not been complied with. The applicant <sup>was</sup> clearly lost interest in this case and case is therefore dismissed in default and for non-prosecution.



J.M.



A.M.

satya/